

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONAL BENCH AT CHENNAI
ORIGINAL APPLICATION No. 29 OF 2022**

Between

C.Danielraj,
3/6, Saveriyar Nagar,
Parvathipuram, Vadalur,
Kurinjpadi Taluk
Cuddalore District – 607 303
Mobile: - 9442258914
Mail Id:- taaurs@gmail.com

...Applicant

AND

1. Tamil Nadu Pollution Control Board,
Rep.by it's District Environmental Engineer,
Plot No. A-3, SIPCOT Industrial,
Complex, Kudikadu, Cuddalore – 607 005.
Phone:- 04142-239867
Email:- deetnpcbcud@gmail.com
2. Tamil Nadu Pollution Control Board,
Rep.by it's Chairman
76, Mount Salai, Guindy, Chennai – 600 032
Phone:- 044-2235 3134
Email:- tnpcb-chn@gov.in
3. The Central Pollution Control Board,
Rep. by it's Chairman,
Parvish Bhawan, East Arjun Nagar, Delhi- 110 032
Phone:- 011 43102030
Email:- ccb.cpcb@nic.in
4. The District Collector Cuddalore,
First Floor, New Collectorate Building,
Collectorate, Cuddalore – 607 001
Phone:- 04142-230652
Email:- collrcud@nic.in

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Corrn:



5. Mr.Anwar, S/o Kuthus,
S.No. 108/6A, Boothangudi Village,
Chidambaram Taluk, Cuddalore District,
Phone:- 9715709270
Email:- anwarkuthus72@gmail.com

6. M/s. Nayara Energy Limited,
Formerly Essor Oil Limited,
Rep. by its Managing Director,
(Opp, Karnataka Bank),
5B, New Avadi Road, Thandavaraya,
Kilpauk, Chennai – 600 010.
Phone:- Unknown
Email:- Unknown

7. The joint Chief Controller of Explosives
A&D Wings, Block 1-8, II-nd Floor, Shastri Bhawan,
No. 26, Haddows Roads, Nungambakkam,
Chennai- 600 006
Phone:- 044 28281023
Email:-jtccechennai@explosives.gov.in

...Respondents

AFFIDAVIT FILED BY THE 5TH RESPONDENT

I, Mr.Anwar son of Kuthus, Indian Muslim, residing at No.65 Razan Thaikkal, Udayargudi, Kattumannarkoil, Cuddalore District 608 301, proposed to set up fuel station at S.No. 108/6A, Boothangudi Village, Chidambaram Taluk, Cuddalore District, temporarily having come down to Chennai do hereby solemnly affirm and sincerely state as follows:-

1. I submit that I am the 5th Respondent herein and well acquainted with the facts and circumstances of the case.

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Corrn

K. Anwar

2. I submit that I have read the contents and averments of para 1 to 17 of the reply statement and the same are true and correct to the best of my knowledge and I have not suppressed any of the material facts.

3. I submit that the documents filed along with the reply statement are true copies of the originals concerned.

Hence, it is prayed that this Hon'ble Tribunal may be pleased to accept this affidavit and pass orders in accordance with law and thus render justice.

Solemnly affirm at Chennai and the contents of this affidavit are read over in Tamil and having been understood the same, signed his name on this the Day of May , 2022.

3rd and last page, Corr.



Before me

 En/NO 609/1996

Advocate, Chennai
S. Ealamurugan B.A., B.L.
Advocate
154, Omampuliyur Road,
Kattumannarkoil - 608 301

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O. A. No. 29 OF 2022
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1. Tamil Nadu Pollution
Control Board,
Rep.by it's
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Cuddalore – 607 005.
and 6 others
...Respondents

AFFIDAVIT FILED
BY THE 5TH RESPONDENT

G.Pugazhenth(1075/1993)
P.Nagaraju (1262/2000) &
M.Saravanan (305/2013)
Counsel for 5th Respondent
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Email:chamber376@gmail.com